F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.02.2018

ORDER NO. 24 OF 2018

Hon'ble President is pleased to modify the roster order no. 20 of 2018 for CESTAT, Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish	On 16/02/2018	Anti- dumping Matters.
Chandra, President, Hon'ble	at 10.30 a.m.	•
Sh. S. K. Mohanty, Member		
(Judicial) and Hon'ble Sh. B.		a contraction of the second
Ravichandran, Member		
(Technical)		

On these days the original benches as notified vide roster order no. 20 of 2018 will resume after the Anti- Dumping matters are over.

By Order

(A.Mohan Kumar) Registrar

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gistrar

F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.02.2018

ORDER NO. 25 OF 2018

Hon'ble President is pleased to notify the following sitting for the period from 19/02/2018 to 23/02/2018 for CESTAT, Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED	
Hon'ble Shri Ramesh	From 19/02/2018 to	Excise, Customs and	
Nair, Member (Judicial)		Service Tax Division	
and Hon'ble Sh. Raju,		Bench Matters	
Member (Technical)			
NT I			

Note:

1. Whenever any Member of a Division Bench is un-available the other Member of that Bench will hear Single Member matters, as notified.

By Order

(A.Mohan Kumar) Registrar

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Dy.Registrar

F.No.01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 15.02.2018

ORDER NO. 26 of 2018

Hon'ble President is pleased to order the following sitting commencing from **19.02.2018 to 23.02.2018 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT		
	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical)		Excise & Customs Division Bench Matters.
Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	(After Excis e &	
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 20.02.2018 to 23.02.2018	Excise & Customs Division Bench Matters.
Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 20.02.2018 to 23.02.2018	Service Tax Division Bench matters
Hon'ble Ms. Archana Wadhwa, Member (Judicial) Note :	From 19.02.2018 to 23.02.2018	Single Member Matters as notified

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

2. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(A.Mohan Kumar) Registrar

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Dy. Registrar